

§

C.A.No. 35 OF 1999

ITEM NO. 104

COURT NO.10

SECTION IVA

SUPREME COURT OF INDIA
RECORD OF PROCEEDING

Civil Appeal No. 35 of 1999

DATTATREYA & ORS. APPELLANTS

VERSUS

MAHAVEER & ORS.RESPONDENT

(With Appln.(s) for urging addl. grounds and with office report)

Date : 6.4.2004

This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR

HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant(s)

Mr. Rajinder Sachar, Sr.Adv.

Mr. Mahesh Singh, Adv.

Mr. Sudarsh Menon, Adv.

For Respondent(s)

Mr. P.A. Kulkarni, Adv.

Mr. Khwairakpam Nobin Singh, Adv.

Mr. Sanjay R. Hegde, Adv.

UPON hearing Counsel the Court made the following

O R D E R

Mr. Rajinder Sachar, the learned Senior Counsel for the appellants commenced his arguments at 12.55 P.M. and concluded at 3.20 P.M. Thereafter, Mr. P.A. Kulkarni, the learned Counsel for the respondents started his arguments and was on his legs when the Court rose for the day. The matter remained Part-Heard.

(SUKHBIR PAUL KAUR)

COURT MASTER

(S.MALKANI)

ASSISTANT REGISTRAR